

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 215 IA/684 (AHM) 2022
ITEM No 216 IA/688 (AHM) 2022 in
CP(IB) 430 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Larsen & Toubro Limited

V/s

Dhorajia Engineering Company Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..28/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : CA, Mr. Kiran Shah.

For the Respondent : None.

ORDER

IA/684 (AHM) 2022, IA/688 (AHM) 2022

Learned Liquidator, Mr. Shah states that the reply is recently received and seeks and is granted ten days to file rejoinder.

List on 09.01.2023

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**